

HIGH COURT OF ORISSA
CUTTACK-753002

F.No.III-A-05/2017 (P.F.-I)/15557

Dated: 04/10/2024

NOTICE

**Notice for disposal of 99 nos. condemned furniture and other misc. items on
"As Is Where Is Basis".**

Sealed price quotations are invited for disposal of 99 nos. condemned metal furniture and other misc. items of the Court on "As Is Where Is Basis". The items shall be sold to the quotationer who will quote the **consolidated highest rate**. The sealed quotations are invited for the whole lot (i.e., all the items contained in the list as detailed at Annexure 'A') and no quotation shall be accepted for any part of the same.

The total cost of the condemned articles shall not be less than **Rs.76,400/- (Rupees Seventy-six thousand four hundred) only, excluding GST@5%**.

Interested parties, if so desire, may contact Sri Jitendra Malla, Section Officer, Store and Purchase section, mobile No.8847822308 or personally visit Store and Purchase Section, High Court of Orissa for any clarification on any working day between 11:00 a.m. and 3:00 p.m. (except Saturdays, Sundays and Holidays).

Instructions and Terms & Conditions:-

- 1) The quotationer may inspect the said condemned items available at Court's Guest House (S.O.-10), Cantonment Road, Cuttack from 04.10.2024 to 14.10.2024 between 11:00 a.m. and 3:00 p.m. on any working day.
- 2) Two separate sealed envelopes should be used for submitting 'Earnest Money Deposit' and 'price quotation' respectively, subscribing on the envelopes (a) Earnest Money for disposal of Condemned Metal Furniture and other misc. Items and (b) Sealed Quotation for sale of condemned Metal furniture and other misc. items as per Annexure 'B', addressed to the Registrar (Judicial), High Court of Orissa. The sealed envelopes shall be received latest by 23.10.2024 till 3:00 pm at High Court of Orissa which will be opened on the very next day i.e. on 24.10.2024 at 4:00 p.m. in presence of quotationers or their authorised representative, if they want to be present in the chamber of the Assistant Registrar (Administration).
- 3) The representatives of the quotationers who would like to participate in the opening should inform in advance regarding their participation, so that their entry in the premises of the High Court is regularised. They should also bring their valid identity card etc. for the purpose.
- 4) No quotation either by post or by hand shall be received after the specific time and date mentioned above. No extension of date and time shall be allowed.

- 5) Earnest Money/Bid Security of Rs. 5,000/- (Rupees Five Thousand only) in the form of an Account Payee Demand Draft drawn in favour of "The Registrar (Judicial), High Court of Orissa, Cuttack" will have to be deposited along with price quotation documents by due date. Name of the firm, telephone no. and the avocation in which the bidder is engaged are to be indicated on the reverse side of the Demand Draft.
- 6) The consolidated amount shall have to be deposited within 02 days from the date of communication regarding acceptance of price quotation, failing which EMD deposited shall be liable to be forfeited.
- 7) The condemned items will be delivered/ handed over to the highest quotationer from the Court's Guest House (S.O.-10), Cantonment Road, Cuttack premises, only after deposit of full payment and production of original Challan showing deposit of the total GST amount in Store and Purchase Section.
- 8) The condemned items will have to be lifted within 05 working days after depositing the total sale value. All costs including transport and labour shall have to be borne by the highest quotationer.
- 9) Once the release order is issued, the High Court Registry will not be responsible either for safe custody or for any loss or damage to the condemned items.
- 10) The High Court Registry reserves the right to reject any or all the price quotations without assigning any reason. It also reserves the right to withdraw the said condemned items for the disposal without assigning any reason thereof. The decision of the High Court Registry shall be final in this regard during the process of sale of condemned articles at any stage.


04/10/24
Asst. Registrar(Admn.)
High Court of Orissa

Memo No- 15558(02) Dtd- 04, 10. 2024

Copy Forwarded to the –

1. Notice Board for information.
2. Superintendent, IT Cell for uploading the Notice in the website of the Court.


04/10/24
Asst. Registrar(Admn.)
High Court of Orissa

Encls.: Annexures – 'A' and 'B'

PRICE QUOTATION FOR CONDEMNED METAL FURNITURE AND OTHER MISC.
ITEMS

1. Name of the DEALER with address :

2. Name of the contact person with contact details :

3. Fax No. / E-Mail ID :

4. Detail of Demand Draft (DD No. And Date) :

5. PAN Card No. (with copy) :

6. Whether all the terms & conditions are agreeable (YES / NO) :

7. Consolidated rate for all furniture items :
(as per Annexure 'A')
(in Figures and Words)

Signature with date and
Rubber Stamp of the DEALER

ANNEXURE-'A'

Sl. No.	Category	Name of the Articles	Qty.
1	Almirah	Steel Almirah	27
2		Steel Almirah (small size)	1
3	Metal Rack	Metal Rack-5'	1
4		Metal Rack-6'	2
5		Metal Rack-7'	12
6		Metal Rack-9'	7
7		Metal Rack-10'	1
8	Bookshelf	Steel Bookshelf with front Glass Door	2
9	Bi-Cycle	Hero Cycle	11
10		Atlas Cycle	1
11	Washing Machine	TVS Top Load	1
12		Samsung Top Load	1
13		Whirlpool Top Load	1
14		IFB Front Load	1
15	Refrigerator	Godrej Single Door	5
16		Voltas Single Door	1
17		Kelvinator Single Door	2
18		BPL Double Door	2
19		Godrej Double Door	3
20	Air Conditioner	USHA Window AC	1
21		Non-Brand Old Window AC (without Outer Frame)	1
22		Non-Brand Old Window AC Outer Steel Frame	1
23		LG Window AC	1
24		BlueStar Window AC Outer Steel Frame	1
25		Videocon Window AC	1
26		Voltas Split AC OutDoor Unit	3
27		Hitachi Split AC OutDoor Unit	1
28	Water Dispenser	Voltas Water Dispenser and Cooler	1
29		Non-Brand Water Dispenser and Cooler	2
30	Miscellaneous	Havells Street Light	1
31		USHA Lexus Air Cooler	1
32		Bajaj Geyser	1
33		Conventional Wet Grinder	1
Total			99 nos.

Total upset price fixed = Rs. 76,400/- (Rupees Seventy-Six Thousand Four Hundred only (excl. GST@5%))